

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 70/GT/2013

Date: 15.5.2014

To

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Determination of tariff of Vindhyachal Super Thermal Power Station Stage-IV (2x500 MW) for the period from date of commercial operation of Unit-I to 31.3.2014.

Ref. : Your affidavit dated 13.9.2013.

With reference to the subject mentioned above, it is noticed that the anticipated date of commercial operation of the generation station is 1.3.2014. Since the same has already been lapsed, I am directed to request you to submit the revised claim along with tariff forms with reference to COD of the generation station.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

sd/-
(B. Sreekumar)
Deputy Chief (Law)